

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)  
**NOTIFICATION**  
Dated- Guwahati, the 24<sup>th</sup> January, 2020

**No.HC.VII-100 (Pt.-VII)/2010/565/A** : Shri Dipak Thakuria, District & Sessions Judge, Dhubri (under order of transfer as Special Judge, Assam, Guwahati) is **exempted** from attending the "Refresher Course for Money Laundering Courts" (P-1204), scheduled to be held from 07.02.2020 to 09.02.2020 at the National Judicial Academy, Bhopal.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/566 - 577/A dated 24.01.2020

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-100(Pt.-VII)/2010/357/A, dated 10<sup>th</sup> January, 2020)
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Judge, Assam, Guwahati
8. Shri Dipak Thakuria, District & Sessions Judge, Dhubri (under order of transfer as Special Judge, Assam, Guwahati)
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

24.01.2020  
**Registrar (Judicial)**

24.01.2020